

SHRI Y.S. RAJASEKHAR
REDDY:
SHRIMATI CHENNUPATI
VIDYA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up a National Security Council in the context of the country's defence preparedness;

(b) if so, its proposed constitution; and

(c) when it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) and (c). The Government have not taken a final view in this regard so far.

Implementation of UGC Pay Scales

931. SHRI SUDARSAN RAY
CHAUDHURY:
DR. SUDHIR RAY:

Will the PRIME MINISTER be pleased to state:

(a) whether all the States and the Union Territories have implemented the UGC recommendations of the 1986 regarding pay-scales for the University and college teachers;

(b) if not, the reasons stated by the respective Governments; and

(c) the measures Union Government are contemplating for implementing the new UGC scales?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE

DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):

(a) to (c). According to the information available so far, the following States have implemented the Scheme: Andhra Pradesh, Arunachal Pradesh, Assam, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Manipur, Madhya Pradesh, Maharashtra, Mizoram, Meghalaya, Nagaland, Orissa, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh and West Bengal.

The Implementation of the Scheme is reported to be under consideration of the State Governments of Bihar and Sikkim. The revised pay scales have also been implemented in the Colleges of Union Territories of Delhi, Andaman & Nicobar Islands, Daman & Diu, Pondicherry and Chandigarh. There are no colleges imparting education at degree level in the other Union Territories.

I.P.K.F. Personnel

932. SHRI HARSH VARDHAN:
PROF. K.V. THOMAS:
SHRI R.N. RAKESH:

Will the PRIME MINISTER be pleased to state:

(a) the total number of I.P.K.F. personnel killed and disabled in Sri Lanka till 31 January, 1990, separately;

(b) the number of Officers, J.C.Os. N.C.Os. and Jawans killed and disabled out of them, separately;

(c) whether Government propose to erect some memorial like India Gate as a homage by the Nation to these Martyrs who gave their lives in a war fought on a foreign land; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The total number of I.P.K.F.

personnel killed and disabled in Sri Lanka till 31 January, 1990 is 1155 and 36 respectively.

		Killed	Disabled
(b)	Officers	55	-
	J.C.Os	76	3
	N.C.Os	312	-
	Jawans	712	33
Total:		1155	36

(c) No, Sir.

West Bengal.

(d) Does not arise.

(b) The present sanctioned cost of the 110 schemes is Rs. 118.85 crores. An amount of Rs. 71.88 crores has been released so far by the Centre for the implementation of the schemes

[English]

Schemes for Cleaning Ganga in West Bengal

933. DR. DEBI PROSAD PAL: Will the PRIME MINISTER be pleased to state:

(a) the number of schemes for cleaning the Ganga in West Bengal actually completed so far;

(b) the amount allotted by the Union Government to Government of West Bengal for the purpose; and

(c) the utilisation report received from the State Government?

(c) According to the utilisation report received till the end of the financial year 1988-89, an amount of Rs. 48.11 crores has been utilised by the State. The State has been utilising almost the entire amount released by the Centre on an annual basis for the implementation of the schemes.

Memorandum by Delhi Administration Govt. School Teachers Association

934. SHRI SHANKERSINH VAGHELA:
SHRI L.K. ADVANI:

Will the PRIME MINISTER be pleased to state:

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) Out of 110 sanctioned schemes, 32 schemes have so far been completed in

(a) whether the Delhi Administration Government School Teachers Association have submitted any memorandum to the Prime Minister listing their demands;